

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	POCSO SPL CASE	100445/2018	The State of Wadala T T Police Station Vs Ahamad Atallah Ansari	
2	POCSO SPL CASE	100285/2019	The State of Maharashtra - Wadala Police Station Vs Rahul @ Assaful Alam Shaikh	PP
<u>APPEARANCE</u>				
3	POCSO SPL CASE	100510/2017	The State Wadala TT Police Station Vs Akatar Rahim Khan	
4	POCSO SPL CASE	1000578/2018	The State of Colaba Police Station Vs Chandaalam Aasir Shaha	APP
5	POCSO SPL CASE	100514/2019	The State of Maharashtra - Worli Police Station Vs Sachin Ramnaresh Walmiki	PP
6	REMAND APPL POCSO	101017/2019	The State- Khar Police Station Vs Jafar Jabbar Shaikh	
7	POCSO SPL CASE	100541/2019	The State of Maharashtra - MRA Marg Police Station Vs Yash Perumal Nadar	PP
8	POCSO SPL CASE	100694/2019	The State of Maharashtra - Agripada Police Station Vs Asgar Sannaulla Shaikh	PP